

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 53/12	IA 53/17 in TP 37/16	Hearing	397/ 398	Prof. D. Aravindak- shan Vs. Asgastya Bio Pharma India Ltd. & 5 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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①	A. M. SRIDHARAN ADVOCATE 94483-55072	ADVOCATE For Respondent No. 1 to 7
②	Prof. D. ARAVINDAKSHAN, Petitioner	

Jer. T. T. Indu
12/7/2017

Am
12/7/17

Party in person is present. Respondent counsel is present.

For hearing on the main petition list it on 21.07.2017.

MEMBER (J)